makes that are not generally allowed to be imported are lying at the docks in Bombay?

Oral Answers

SHRI N. KANUNGO: No. I do not think that there are a number of cars lying at the docks in Bombay. The information sought for by the Member was for a number of years. So, it has to be collected.

SHRI N. M. LINGAM: What are the conditions under which such cars $_{a}$ re allowed into the country?

SHRI MANUBHAI SHAH; No big cars are allowed nor even small car3 except the C. K. D. packs of those made in India but as I have stated in the statements laid on the Table, for the Tourist Department which attracts foreign tourists, 96 big cars have been allowed to be imported of the Plymouth and some big size models.

SHRI BHUPESH GUPTA: May I know, if the cars are not allowed to be imported, how do we sew our capitalists going about in very big Mercedes and other cars? Do they fall from the heavens the new cars of the capitalists?

SHRI MANUBHAI SHAH: Those are old cars not imported in the last 3 or 4 years and also some of the cars which the Embassies and their diplomatic staff are permitted under the international protocol etc.

SHRI BHUPESH GUPTA: In that case, if the capitalists are clear, how is it that even our Ministers are having new ones? After the elections they come and they are also going about, some of them, in very big cars which seem to be new cars?

SHRI MANUBHAI SHAH: I think the hon. Member's information is wrong. The old cars of the Government of India might have been there, the staff cars of the Government. QUOTA ALLOTMENT OF ZINC TO STATES

*605. SHRI LOKANATH MISRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

to Questions

(a) the quota of zinc allotted to different States monthly or annually;

(b) the purpose of such allotment; and

(c) the procedure of allotment?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) to (c) In view of the difficulties experienced by small scale industrial units, certain quantities of zinc imported by the State Trading Corporation are placed at the disposal of State Governments for distribution to small scale industrial units according to the recommendations made by the State Directors of Industries in respect of each unit. The units require zinc for their manufacturing activities in regard to brass items, chemicals, etc.

The following quantities of zinc were placed at the disposal of the State Governments during the half-yearly periods indicated below: —

Total allocation for States

| October'58—March '59 | •. | 3,717 tons |
|--------------------------|----|------------|
| April—September '59 | | 4,775 tons |
| October '59—March '60 | | 6,000 tons |
| April—September '60 | | 6,060 tons |
| """October '60—March '61 | | 6,060 tens |

SHRI LOKANATH MISRA: The statement gives the quantity of zinc allotted to small-scale industrial units. May I know whether tube mills are included in those units?

SHRI MANUBHAI SHAH: Those which are in the small-scale sector are included.

SHRI LOKANATH MISRA: Is the Kalinga tubes included?

SHRI MANUBHAI SHAH: Kalinga Tubes is a gigantic unit. It gets a direct licence. This is for small-scale units having Rs. 5 lakhs or less of investment.

SHRI LOKANATH MISRA: What is the quota of zinc issued to the Kalinga Tubes?

SHRI MANUBHAI SHAH: Perhaps the hon. Member is interested in one particular mill. I can give the quota for the bigger mills. Here was a question in regard to the smallscale industrial sector in which there are hundreds of units. The question was, what is the total allotted in the last 4 years?

SHRI LOKANATH MISRA: It was not a question of small-scale industries. My question was a general question and Kalinga Tubes was also included in it.

SHRI MANUBHAI SHAH: I cannot divine the hon. Member's intention. If he is interested in Kalinga Tubes, I am prepared to give the quota allotted. Here was a question about the zinc quota to the different States and this is only for the small-scale industrial sector.

SHRI LOKANATH MISRA: May I know the quantity allotted to the Kalinga Tubes?

SHRI MANUBHAI SHAH: I will let the hon. Member know.

FACILITIES FOR HAJ PILGRIMS

•606. SHRI ANSARUDDIN AHMAD: Will the PRIME MINISTER be pleased to state whether any officer attached to the Indian Embassy in Saudi Arabia or in some other Governmental agency is detailed to look after the comforts of Indian Hajis? THE DEPUTY MINISTER OP EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : The Government have appointed a Vice Consul at Jeddah specifically to look after Indian Hajis. The Indian Embassy also extends such assistance as may be required by the pilgrims.

SHRI ANSARUDDIN AHMAD: What are the numbers of doctors to look after the health of the Indian Hajis in Saudi Arabia?

SHRIMATI LAKSHMI MENON: A medical team consisting of three doctors and 2 compounders is sent to Jeddah every time during the Haj season. This is over and above the dispensaries there.

SHRI ANSARUDDIN AHMAD: Does the Minister not think that this number is too low, considering the number of Hajis that go there?

SHRIMATI LAKSHMI MENON: The number is not small.

SHRI D. A. MIRZA: May I know whether a^ny Indian delegation will be sent to Saudi Arabia to look after these people as they have done in the previous years?

SHRIMATI LAKSHMI MENON: Yes, every year a delegation does go to Jeddah to look after the welfare of the Hajis.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

SPECIAL TRADE DEVELOPMENT FUND OF THE S.T.C.

*585. SHRI B. N. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the aim and object of special Trade Development Fund started by the State Trading Corporation of India Ltd.?

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